

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --

PETITION NUMBER : CP(CA)/797/2020

NAME OF THE PETITIONER : Ashish Gyandchand Jain

NAME OF THE RESPONDENT(S) : ASR Resin & Chemicals Pvt Ltd & 3 Others

UNDER SECTION : Sec 241-246 & 340 of CA, 2013

ORDER

Ld. Counsel Mr.T. Ravichandran for the Petitioner.

Ld. Counsel for the Petitioner sought short adjournment.

List the Petition for hearing on **28.08.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk